

श्री हुकम चन्द कछवाय : मैं यह जानना चाहता हूँ कि हमने जो प्रमरीका से चावल का सौदा किया है वह किस भाव पर किया है और भारत में लोगों को किस भाव पर वह चावल सप्लाई किया जाता है ? वहाँ से लेने में सप्लाई करने में भाव में क्या अन्तर है ?

Shri C. Subramaniam: This is an agreement with Pakistan, not with America.

Smuggling of Rice to China

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- Shri Shree Narayan Das:
 - Shri Hem Barua:
 - Shri P. E. Chakraverti:
 - Shri P. C. Borooah:
 - Shri A. N. Vidyalkar:
 - Shrimati Savitri Nigam:
 - Shri S. C. Samanta:
 - Shri Rameshwar Tantia:
 - Shri Bibhuti Mishra:
 - Shri K. N. Tiwary:
 - Shri Vidya Charan Shukla:
 - Shrimati Tarkeshwari Sinha:
 - *32. Shri Kindar Lal:
 - Shri Vishwa Nath Pandey:
 - Shri C. K. Bhattacharyya:
 - Shri Dasaratha Deb:
 - Shri Indrajit Gupta:
 - Shri Yashpal Singh:
 - Shri Gokulananda Mohanty:
 - Shri H. C. Soy:
 - Shri Kapur Singh:
 - Shri P. K. Deo:
 - Shri Gulshan:
 - Shri Solanki:
 - Shri Narasimha Reddy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to the fact that foodgrains are being smuggled to China from border areas of the country;

(b) if so, what steps, if any, have been taken to check this evil at any time; and

(c) whether it is a fact that during the last three months, prices of foodgrains prevailing in that territory

were higher than in adjoining Indian territory?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): (a) Some reports had appeared in the press of alleged smuggling of rice from Bihar to China. On investigation it was found that they were baseless.

(b) Does not arise.

(c) No information is available regarding prices of foodgrains prevailing in China.

Shri Shree Narayan Das: What was the basis on which the Government of Bihar had suggested that rice was being smuggled from India to China through Nepal?

Mr. Speaker: The Government of Bihar have suggested it?

Shri Shree Narayan Das: Yes, the Government of Bihar had suggested it.

The Minister of Food and Agriculture (Shri C. Subramaniam): There was a statement by the Chief Minister of Bihar that there was large-scale smuggling of rice to China through Tibet and through Nepal. It was a guesswork; an investigation was made and it was found, and the Chief Minister of Bihar also was later on satisfied, that there was no basis for this.

Shri Shree Narayan Das: May I know whether Government are aware that some of the rice millowners who have their mills in India have also their mills in the territory of Nepal in the neighbourhood of our country, and they sometimes smuggle rice or paddy from one territory to the other, and at the time of scarcity, they bring that rice into Bihar and charge heavy prices?

Shri C. Subramaniam: That is quite a different question. The main question relates to smuggling of rice to China.

Shri Hem Barua: Some time back, the hon. Food Minister had made a

statement that he was not convinced by the argument that rice was being smuggled to Nepal because Nepal herself wanted to export rice to us. In that context, may I know whether Government have any information about rice being smuggled to China through Bhutan and via Assam?

Shri C. Subramaniam: This is the first time that I am getting that information. If the hon. Member is in possession of some facts, certainly he can send them on to me.

Shri Hem Barua: Yes, I shall.

Shri P. R. Chakraverti: May I know whether the attention of Government has been drawn to the statement emphatically made by Shri K. B. Sahay on June 3, 1965, after his visit to Delhi that whatever Shri C. Subramaniam might say, he stood by what he had said, and if so, whether Government will enquire into the reasons that prompted the Chief Minister of Bihar to come out with that statement?

Shri C. Subramaniam: Later on, the Chief Minister himself has made a declaration that he had been wrongly informed, and there was no basis for that statement.

Shri P. C. Borooah: In view of the demoralising effect of smuggling of this essential commodity, may I know whether Government propose to treat this smuggling as a high treason?

Shri C. Subramaniam: There was no smuggling. As hon. Members are aware, the relationship between Nepal and India is a normal relationship, and that normal relationship is functioning. I do not think that there is any basis for making a charge that the territory of Nepal is being used for smuggling our rice into some other territory.

Shri S. C. Samanta: May I know whether Government have any information that the rice that is smuggled to Pakistan is being sent to China?

Shri C. Subramaniam: I do not know from which part of the country rice is being smuggled into Pakistan. On the other hand, Pakistan has surplus rice, and it can send its own rice to China.

श्री सरजू पाण्डेय : श्री मंत्री जी ने कहा कि बिहार गवर्नमेंट के मुख्य मंत्री ने कहा कि चोरी से चावल नहीं जा रहा है और उत्तर प्रदेश के मुख्य मंत्री ने भी वही बात कही तो जो आप इनकायरी करा रहे हैं उसके सोर्स क्या है या स्टेट गवर्नमेंट स्वयं यह जांच करवानी है क्योंकि यह चोरी से चावल जाने का सवाल बार बार उठता है। मैं जानना चाहता हूँ कि आपकी एजेंसी क्या है और आप कैसे यह जानते हैं कि चोरी से नहीं जा रहा है।

Shri C. Subramaniam: The central agency also made an investigation. The State Government made an inquiry. Our Ambassador in Nepal also instituted an inquiry. All these inquiries have revealed that there is no basis for the allegation.

श्री विभूति मिश्र : श्री मंत्री जी ने बतलाया कि बिहार के चंफ मिनिस्टर ने कहा कि चोरी से चावल नहीं जा रहा है। स्टेट गवर्नमेंट ने जांच कराई और नैट्रल एजेंसी ने भी इतने बड़े में जांच पड़ताल की है। मैं जानना चाहता हूँ कि क्या आप ने रकतल से भी कोई जांच कराई है कि रकतल से चावल पैतान होते हुए निम्बन जाता है ?

Shri C. Subramaniam: Inquiries were made into these allegations that rice was being smuggled into Tibet. As I have already stated, there is absolutely no basis for these.

श्री विभूति मिश्र : मैं ने रकतल के बारे में पूछा है कि वहाँ के संबंध में जांच करवाई है या नहीं। उस के बारे में जवाब नहीं दिया।

Shri C. Subramaniam: Raxaul was also investigated.

Shrimati Savitri Nigam: While I agree with the statement made by the

Minister that the Nepal Government is not in the picture, I would like to know from him whether he has made inquiry....

Mr. Speaker: She should enquire where she does not agree.

Shrimati Savitri Nigam: I would like to know from him whether he is aware that only one rice millowner on the border has not been able to give account of 10,000 mds. of rice which have been sent to Tibet through some other source by his agents.

Shri Ranga: We all heard about it.

Shri C. Subramaniam: We have made exhaustive inquiries into this. Three separate parties have gone into this question and all have come to the conclusion that there is no basis for this allegation that there is smuggling taking place.

श्री शिव नारायण: क्या यह सही है कि कंट्रोल होने के कारण बस्ती और गोरखपुर ऐरिया जो कि नेपाल के बोरडर के करीब है यहां से धान उधर को ले जाया जाता है यदि हां तो गवर्नमेंट इस के लिए क्या मोच रही है ?

अध्यक्ष महोदय : वह बार-बार कहते हैं कि इनक्वायरी की गई और यह शिकायत गलत पाई गई ।

श्री शिव नारायण : अध्यक्ष महोदय, यहां कंट्रोल है जिसकी वजह से चावल उस पार चला जाता है । इस के लिए बार-बार हम ने इस गवर्नमेंट से कहा कि इस कंट्रोल को एबालिश किया जाय ताकि वह चावल हमारे अपने बाजार में बिकने के लिए घा सके लेकिन कोई मुनवाई नहीं की जाती है ।

श्री यशपाल सिंह : इसी आदरणीय सदन में माननीय मंत्री ने यह फरमाया था कि कोई भी चावल हमारा चीन को किसी रास्ते से नहीं जा रहा है लेकिन जैसा कि जाहिर है और जैसा कि बिहार के मुख्य मंत्री ने कहा कि यह हिन्दू मुनाफाखोर एक टनी मोना ले घाने हैं और एक बोरा चावल उधर डाल घाने हैं तो इस में कौन सा बयान सही है और कौनने

मुनाफाखोरों को इन वारे में ज़री तक मजा दी गई है ?

अध्यक्ष महोदय : वह तो मिनिस्टर साहब ने कह दिया कि वह बात गलत थी ।

श्री यशपाल सिंह : ऐक्शन क्या लिया गया ?

अध्यक्ष महोदय : जब वह शिकायत ही गलत थी तो उसमें ऐक्शन क्या लिया जाना ? चीफ मिनिस्टर ने कह दिया कि यह बात गलत है ।

श्री रामेश्वरानन्द : एक मंत्री कहते हैं कि यह बात सही है दूसरा कहता है कि वह बात गलत है तो क्या इन मंत्री महाशयों पर भी कोई ऐसा कानून लागू होता है जो इनको हवानात की मजा खिनाई जा सके ?

Shri Indrajit Gupta: After the Centre had satisfied itself that this story of the Chief Minister of Bihar about smuggling of Bihar rice was just a cock-and-bull story, did it point out to the State Government that the shortage in Bihar must be due to hoarding by local hoarders and that some steps should be taken against them?

Mr. Speaker: We are concerned with only smuggling at present.

Shri Indrajit Gupta: The point is that Shri K. B. Sahay said that shortage was due to smuggling, but the Centre found that it was not a case of smuggling. So what is the shortage due to?

Mr. Speaker: As I said, we are only concerned with smuggling.

Shri Kapur Singh: Reverting to Nepal, is there any specific quota of rice or foodgrains which we supplied to Nepal on government level? If so, what steps do we take to ensure that it is not re-exported?

Shri C. Subramaniam: We are getting rice from Nepal. No doubt, this year the quantity was less than what

We are usually getting, but still the flow has been from Nepal to India, not from India to Nepal.

श्री रामसेवक यादव : क्या यह खाद्य मंत्री की जानकारी में है कि बिहार सरकार ने धान उगाहने का जो नियम बनाया था उस में बचने के लिए धान नेपाल ले जाया गया और चावल नहीं ले जा रहे हैं और इस काम में वहाँ की पुलिस ने सहायता पहुँचायी है, यदि हाँ तो क्या कृषि मंत्री जी इन बात की जानकारी कोई एक स्वतंत्र तरीके से भेष आदि बदल कर लेने की कोशिश करेंगे या वह बस अपनी सरकारी मशीनरी पर ही भरोसा करते रहेंगे ?

Mr. Speaker: The first has been answered, the second is only a suggestion.

श्री क० ना० तिवारी : नेपाल और हिन्दुस्तान में चावल का व्यापार होता था ताँ क्या नेपाल गवर्नमेंट ने या भारत का सरकार ने कोई इस के ऊपर कानूनी बंधन किया है जिसकी वजह से यह सबाल उठ रहा है कि यह स्मगलिंग हो रही है ?

Shri C. Subramaniam: As I have already stated, the movement of rice has been from Nepal to India, and therefore, there is absolutely no ground for thinking that there has been smuggling from India into Nepal.

Paradeep Port

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- { Shri Surendra Pal Singh:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri D. C. Sharma:
 Shri Rameshwar Tantia:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh
 Siddhanti:
 Shri P. C. Borooah:
 Shri Yashpal Singh:
 Shri R. S. Pandey:
 *33. { Shrimati Tarkeshwari Sinha:
 Shri Vishwa Nath Pandey:
 Shri Ram Harkh Yadav:
 Shri Ravindra Varma:

{ Shri P. Venkatasubbaiah:
 Shri P. L. Barupal:
 Shri Heda:
 Shrimati Sharda Mukerjee:
 Shri Himatsingka:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Government have decided to take over Paradeep Port project;

(b) if so, the main reasons therefor; and

(c) the terms and conditions for the same?

The Minister of Transport (Shri Raj Bahadur): (a) The Government of India took over the Paradeep Port Project from the 1st June 1965.

(b) and (c). A statement is laid on the Table of the Sabha.

STATEMENT

The Paradeep Port Project has been taken over as a Central Project with effect from the 1st June, 1965. This has been done with a view to afford financial relief to the State Government who are already incurring very heavy expenditure on the other parts of the Paradeep complex viz. the Mining Project, the Expressway Project and the Road Transport Organisation.

2. The main terms of the change-over are the following:

- (i) The Central Government will complete the Project and administer the Port when it is ready for operations.
- (ii) Before traffic operations are started, Paradeep will be declared a Major Port under the Indian Ports Act.
- (iii) The money invested by the State Government on the development of the Project till the date of taking over will be treated as a loan to the